

The question is:

"That clause 1, as amended, the Title, as amended, and the Enacting Formula stand part of the Bill.

*The motion was adopted.*

*Clause 1, as amended, the Title, as amended and the Enacting Formula were added to the Bill.*

**Shri Karmarkar:** I beg to move:

"That the Bill, as amended, be passed."

**Mr. Deputy-Speaker:** The question is:

"That the Bill, as amended, be passed."

*The motion was adopted.*

#### UNIVERSITY GRANTS COMMISSION BILL

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** I beg to move:

"That the Bill to make provision for the co-ordination and determination of standards in Universities and for that purpose, to establish a University Grants Commission, be referred to a Joint Committee of the Houses consisting of 45 members, 30 from this House, namely, Shri N. V. Gadgil, Shri V. B. Gandhi, Shri Jethalal Harikrishna Joshi, Shri R. V. Dhulekar, Shri Birbal Singh, Shri Algu Rai Shastri, Shri Syamnandan Sahaya, Shri T. S. Avinashilingam Chettiar, Shri S. Sinha, Shri T. N. Vishwanath Reddy, Shri A. M. Thomas, Shri N. Rachiah, Shri Dewan Chand Sharma, Giani Gurmukh Singh Musafir, Shri Radhelal Vyas, Shri Mulla Teherali Mulla Abdulla-bhai, Shri Krishnacharya Joshi, Pandit Lingaraj Mishra, Dr. Manmohan Das, Shri Rameshwar Sahu, Shri Jaipal Singh, Shri H. N.

Mukerjee, Shri K. M. Vallatharas, Shri B. Ramachandra Reddy, H. H. Maharaja Rejendra Narayan Singh Deo, Shri B. H. Khardekar, Prof. Meghnad Saha, Shri Sivamurthi Swami, Shri P. N. Rajabhoj and the Mover, and 15 members from the Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the 30th day of April, 1955;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees will apply with such variations and modifications as the Speaker may make; and

that this House recommends to the Rajya Sabha that the Rajya Sabha do join the said Joint Committee and communicate to this House the names of members to be appointed by the Rajya Sabha to the Joint Committee."

**Mr. Deputy-Speaker:** He wants to continue or shall I put it to the House immediately?

**Dr. M. M. Das:** I will continue next day.

**Shri R. K. Chaudhuri (Gauhati):** On a point of information, Sir, I want to know why instead of 49 members as usual only 45 members have been selected for this Committee? In all Committees we always have 49 members.

**Mr. Deputy-Speaker:** There is no question of 'usual' here. Now, we will go to the next item.

#### RESOLUTION RE: REMOVAL OF SPEAKER

**Mr. Deputy-Speaker:** The House will now take up the Resolution.

**Shri Jawaharlal Nehru:** Sir, may I make a submission to the House? You